GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 2970 TO BE ANSWERED ON 15.03.2016

Solid Waste Management

2970. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has issued guidelines on solid waste management to 180 major cities in the country and if so, the names of such cities and the details of the guidelines;
- (b) the details of the scheme designed the central assistance provided under the scheme, the role of the State Government and the contribution expected from the respective local body for management of solid waste and
- (c) the details of fund allocated/released to the States for the said purpose during each of the last three years, State/UT-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) The Government of India published a Manual on Municipal Solid Waste Management in May, 2000 to assist urban local bodies in management of municipal solid waste in a hygienic and scientific manner. The Manual provides detailed guidelines / methodology for planning, designing, execution and operation and maintenance of solid waste management schemes. It also suggests various technological options for processing, treatment and disposal and resource recovery (compost / energy) from municipal waste.

Keeping in view the land and financial constraints faced by most of the small and large cities for creating sanitary landfill on individual basis for disposing of the municipal solid waste, the Ministry of Urban Development formulated a "Guidance Note for Municipal Solid Waste Management on Regional Basis" and circulated to all the State Governments and Class-I cities in the country in April 2011. The guidance note provides guidance on policy, institutional and technical aspects to the States and urban local bodies for the establishment of integrated facility for treatment and disposal of municipal waste in sanitary landfill on regional / shared basis.

(b) Government of India has launched Swachh Bharat Mission (SBM) on 2nd October, 2014 with the target to make the country clean by 2nd October, 2019 by providing financial central assistance to the States. The Mission covers all 4041 statutory towns / cities as per 2011 census. One of the admissible components under SBM is Municipal Solid Waste

Management with maximum of 20% viability gap funding (VGF)/grant to the States. The States have to finance the additional cost either through State plan or inviting substantial investment from private sector for implementation of solid waste management. The States may decide the share of urban local bodies depending upon their financial capacity.

(c) The details of fund allocated to States during Mission Period (2014-19) and fund released during last two years is enclosed at **Annexure-I**.

Annexure-I Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question Number 2970 for 15.03.2016 by ShrimatiRakshataiKhadse regarding Solid Waste Management

Funds Allocated for Solid Waste Management during Mission Period to States and Released during last two years (Rs. in Crore)

Sl. No.	State	Allocation to States	Release to States during 2014-15	Release to States during 2015-16
1	Andaman & Nicobar Islands	2.50	-	0.06
2	Andhra Pradesh	276.62	21.02	-
3	Arunachal Pradesh	7.25	6.84	-
4	Assam	76.76	-	-
5	Bihar	259.96	24.66	-
6	Chandigarh	22.24	-	0.98
7	Chhattisgarh	131.53	-	-
8	Dadra & Nagar Haveli	2.27		
9	Daman & Diu	1.57		
10	Delhi	263.68	4.38	58.73
11	Goa	9.29	1.70	-
12	Gujarat	536.22	-	-
13	Haryana	181.80	12.57	-
14	Himachal Pradesh	15.22	3.00	-
15	Jammu & Kashmir	67.99	10.90	-
16	Jharkhand	122.68	9.33	-
17	Karnataka	512.52	-	29.16
18	Kerala	121.35	-	-
19	Madhya Pradesh	434.01	-	52.93
20	Maharashtra	1,081.84	-	-
21	Manipur	14.72	9.61	-
22	Meghalaya	8.69	2.98	-
23	Mizoram	13.22	8.21	-
24	Nagaland	11.69	6.68	-
25	Odisha	138.05	-	-
26	Puducherry	17.30	1.00	-
27	Punjab	220.97	23.00	-
28	Rajasthan	363.46	33.65	-
29	Sikkim	3.42	2.52	-
30	Tamil Nadu	689.87	13.13	83.39

33	Total	7,365.81	287.50	225.25
35	West Bengal	487.79	34.54	
34	Uttarakhand	57.57	5.00	-
33	Uttar Pradesh	940.91	37.56	-
32	Tripura	15.51		
31	Telangana	255.34	15.22	-